

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

DATE : 11.02.2019

Misc. Application No. 430 of 2018
And
Appeal No. 488 of 2018

Sanjay Goel
C-19, Defence Colony, New Delhi-110024. Appellant

Versus

Securities and Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G Block,
Bandra Kurla Complex, Bandra (East),
Mumbai - 400 051. ... Respondent

None for the Appellant.

Mr. Karan Bhosale, Advocate with Mr. Chirag Bhavsar, Advocate i/b MDP
& Partners for the Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C. K. G. Nair, Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. Case called out twice. No one appears for the appellant. Dismissed
for want of prosecution.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C. K. G. Nair
Member

11.02.2019
Prepared & Compared by
PTM